

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON  
09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Vasavi Housing Infrastructure Ltd

PETITION NUMBER : CP/568/IB/2017

APPLICATION NUMBER: [207] a) IA(IBC)/72/CHE/2022  
b) MA/723/2019 in TCP/228/2017

COMMON ORDER

Ld. Liquidator Mr. V. Venkata Sivakumar appears in person. Ld. Counsel  
Mr. Arjun Suresh appears for the Applicant in MA/723/2019.

List this matter before the Regular Bench on 20.03.2023.

- SD -

AJAI DAS MEHROTRA  
Member (Technical)

Phk

- SD -

SANJIV JAIN  
Member (Judicial)